

**Number of unemployed with employment exchanges**

101. SHRI SURESH KALMADI:  
"il] the Minister of LABOUR AND  
HABILITATION B<sub>e</sub> pleased to state:

) what is the total number of mployed on  
the live register of ploymnt Exchanges  
at present;

(b) how many unemployed are likely to  
be given jobs by the end of the present Plant  
period;

(c) whether ther<sub>e</sub> is any proposal before  
Government to give unemployment  
allowance to the unemployed, who have been  
on the rolls of the Employment Exchanges for  
more than a year;

(d) whether Government are considering  
a proposal to create an unemployment fund  
for th<sub>e</sub> purpose; and

(e) if so, what are the details  
thereof?

THE MINISTER OF STATE IN  
THE MINISTRY OF LABOUR AND  
REHABILITATION (SHRIMATI  
MOHSINA KIDWAI): (a) According to  
latest available information, the number of  
job-seeker<sub>s</sub> registered with the employment  
exchanges (all of whom are not necessarily  
unemployed) was 18.3 million as on 30-6-  
1982.

(b) The Sixth Plan document estimates  
that the Plan would generate employment  
opportunities equivalent of 34 million  
standard person years.

(c) The Central Government has no such  
proposal.

(d) No, Sir.

(e) Does not arise.

**Non-completion of Rehabilitation  
Schemes at Umerkote, Orissa**

102. SHRI SANTOSH MITRA: Will the  
Minister of LABOUR AND RE-  
HABILITATION be pleased to state:

(a) whether it is a fact that even after 23  
years of settlement of the refugees at  
Umerkote, the Dhanda-karanya Development  
Authonty has failed to complete the  
rehabilitation schemes at Umerkote, Orissa;

(b) whether it is also a fact that the  
rehabilitation work is Proposed to  
•be handed over to the respective States even  
before completion of the resettlement  
schemes by the Central Government; and

(c) if so, what are the detailg in  
thi<sub>s</sub> regard?

THE DEPUTY MINISTER IN THE  
MINISTRY OF LABOUR AND RE-  
HABILITATION (SHRI GIRIDHAR  
GOMANGO): (a) No, Sir. The work relating  
to settlement of displaced persons in  
Umerkote Zone of Dandakaranya Project in  
Orissa is, more or less, complete.

(b) Government have decided to  
normalise administration in Umerkote Zone  
and transfer the assets and institutions created  
by tha Dandakaranya Development Authority  
in this Zone to the Government of Orissa.

(c) The assets will *he* transferred to the  
State Government free of cost. Government  
have also agreed to bear the expenditure on  
making up 'he deficiencies in these assets and  
institutions and for the maintenance of such  
assets till such period as **may** be agreed to.  
The modalities for transfer of the assets and  
the detailed terms and conditions on which the  
concerned staff will be absorbed in the State  
services are being worked **out** in consultation  
with the State Government.